

**FOURTEENTH KERALA LEGISLATIVE ASSEMBLY**

**TWENTIETH SESSION**

**BULLETIN - PART II**

**September 9, 2020**

**No. 891**

**Consolidated List of Official Legislative Business**

**A consolidated List of Official Legislative Business transacted during the Twentieth Session of the Fourteenth Kerala Legislative Assembly is given below :**

<b>Sl. No.</b>	<b>Title of Bill</b>	<b>Minister -in-charge</b>	<b>Remarks</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>
<b>I. Laying of Bills Assented :-</b>			
1.	The Kerala Appropriation Bill, 2020 (Bill No. 254)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on March 16, 2020. The Bill as assented to by the Governor was laid on the Table by the Secretary on August 24, 2020. (Act 4 of 2020)
2.	The Kerala Appropriation (No.2) Bill, 2020 (Bill No. 259)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill received the assent of the Governor on March 24, 2020. The Bill as assented to by the Governor was laid on the Table by the Secretary on August 24, 2020. (Act 5 of 2020)

<b>II. Bills Passed</b>			
1.	The Kerala Finance Bill, 2020 (Bill No. 257)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill was published as Gazette Extraordinary on March 12, 2020 and introduced in the Assembly on March 13, 2020. The Bill was considered and passed on August 24, 2020 [The rule 76(1) of the Rules of Procedure and Conduct of Business of KLA for taking up the Bill for consideration without referring to the Subject Committee].
2.	The Kerala Finance (No.2) Bill, 2020 (Bill No. 258)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill was published as Gazette Extraordinary on March 12, 2020 and introduced in the Assembly on March 13, 2020. The Bill was considered and passed on August 24, 2020 [The rule 76(1) of the Rules of Procedure and Conduct of Business of KLA for taking up the Bill for consideration without referring to the Subject Committee].
3.	The Kerala Appropriation (No.3) Bill, 2020 (Bill No. 269)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill was published as Gazette Extraordinary on August 24, 2020 and introduced in the Assembly and passed on the same day.
<b>III. Bills Published after Nineteenth Session and pending before the Fourteenth KLA</b>			
1.	The Kerala Motor Transport Workers' Welfare Fund (Amendment) Bill, 2020 (Bill No. 262)	Shri. T.P. Ramakrishnan, Minister for Labour and Excise	The Bill was published as Gazette Extraordinary on May 4, 2020.

2.	The Kerala Public Service Commission (Additional Functions as Respects Certain Corporations and Companies) Amendment Bill, 2020 (Bill No. 263)	Shri. Pinarayi Vijayan, Chief Minister	The Bill was published as Gazette Extraordinary on May 11, 2020.
3.	The Kerala Conservation of Paddy Land and Wetland (Amendment) Bill, 2020 (Bill No. 264)	Shri. E.Chandrasekharan, Minister for Revenue and Housing	The Bill was published as Gazette Extraordinary on June 4, 2020.
4.	The Kerala State Goods and Services Tax (Amendment) Bill, 2020 (Bill No. 267)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill was published as Gazette Extraordinary on August 19, 2020.
5.	The Headload Workers (Amendment) Bill, 2020 (Bill No. 268)	Shri. T.P. Ramakrishnan, Minister for Labour and Excise	The Bill was published as Gazette Extraordinary on August 20, 2020.

**S.V. UNNIKRISHNAN NAIR,  
SECRETARY.**